

AFTEK INFRASTRUCTURE PRIVATE LIMITED
List of Stakeholders as on 25.07.2023

A. Home Buyers

| S.N. | Name and Address of the Home Buyers (Financial Creditors) | Amount of Claim in CIRP Provisional (in INR) | Amount of Claim Filed in Liquidation | | | | Amount of Claim Admitted in Liquidation | | | Address of Property | Remarks | % of Total Claim |
|------------------------------|---|---|--------------------------------------|------------------|----------------|------------------|---|--------------------|------------------|--|---------|------------------|
| | | | Principal | Interest | Others Charges | Total | Principal | Interest | Total | | | |
| 1 | Sanjay Rawat | Principal Amount 1,01,97,800 Interest Amount 38,72,164 Total Amount 1,40,69,964 % of vote share on the basis of Principal amount 4.24% | 10197800 | 14968668 | 0 | 25166468 | 10197800 | 4549755 | 14747555 | Flat No. 311 Third Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 89. | | 4.02 |
| 2 | Bijender Sharma | Principal Amount 1,00,71,400 Interest Amount 37,00,284 Total Amount 1,37,71,684 % of vote share on the basis of Principal amount 4.68% | 10071400 | 14502816 | 0 | 24574216 | 10071400 | 5227378 | 15298778 | Flat No. 113 First Floor in Residential Apartments known as "Amaatra Aftek Residency" | | 4.17 |
| 3 | Neeraj Kumar Sharma | Principal Amount 99,78,000 Interest Amount 37,71,684 Total Amount 1,37,49,684 % of vote share on the basis of Principal amount 4.64% | 99,78,000 | 1,43,68,320 | 0 | 24346320 | 9978000 | 51,78,901 | 15156901 | Flat No. 203 Second Floor in Residential Apartments known as "Amaatra Aftek residency" | | 4.13 |
| 4 | Lalitesh Deo | Principal Amount 1,00,44,126 Interest Amount 42,34,278 Total Amount 1,42,78,404 % of vote share on the basis of Principal amount 4.67% | 0 | 0 | 0 | 0 | 10044126 | 4257180 | 14301306 | Flat No. UFG-12 in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 89. | | 3.90 |
| 5 | Sharad Jain | Principal Amount 98,52,486 Interest Amount 41,04,811 Total Amount 1,39,57,972 % of vote share on the basis of Principal amount 4.58% | 0 | 0 | 0 | 0 | 9852486 | 3480209 | 13332695 | Flat No. 112 First Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 89. | | 3.63 |
| 6 | Ranjit Singh | Principal Amount 84,00,000 Interest Amount 36,94,977 Total Amount 1,20,49,997 % of vote share on the basis of Principal amount 3.90% | 0 | 0 | 0 | 0 | 8400000 | 6024000 | 14424000 | Flat No. 309 Third Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 89. | | 3.93 |
| 7 | Maneesh Mehrotra | Principal Amount 1,09,30,000 Interest Amount 42,99,067 Total Amount 1,33,05,127 % of vote share on the basis of Principal amount 5.08% | 1,09,30,000 | 1,53,66,045 | 0 | 26296045 | 10930000 | 48,67,443 | 15797443 | Flat No. 114 First Floor in Residential at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 89. | | 4.31 |
| 8 | Bharat Kalra | Principal Amount 3,28,28,100 Interest Amount 2,88,27,750 Total Amount 6,16,55,850 % of vote share on the basis of Principal amount 15.25% | 3,32,47,500 | 4,36,28,159.00 | 0 | 76875659 | 33247500 | 1,96,51,121.00 | 52898621 | Flat No. 108, 1st Floor, Amaatra Aftak Residency, Mahanagar, Faizabad Road, Lucknow | | 14.42 |
| 9 | Pankaj Singh | Principal Amount 75,00,000 Interest Amount 54,00,000 Total Amount 1,29,00,000 % of vote share on the basis of Principal amount 3.49% | 81,50,000 | 1,13,47,000 | 0 | 19497000 | 8150000 | 36,34,788 | 11784788 | Flat No. 105 First Floor, Rahim Nagar, Mahanagar, Lucknow | | 3.21 |
| 10 | Rajesh Kumar Chopra | Principal Amount 60,00,000 Interest Amount 27,34,125 Total Amount 87,34,125 % of vote share on the basis of Principal amount 2.79% | 0 | 0 | 0 | 0 | 6000000 | 4403570 | 10403570 | Flat No. 102 First Floor Flat No. 103 First Floor Flat No. 104 First Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 89. | | 2.84 |
| 11 | Chandan Wadhwa | Principal Amount 2,00,92,900 Interest Amount 1,26,04,385 Total Amount 2,70,24,049 % of vote share on the basis of Principal amount 9.34% | 0 | 0 | 0 | 0 | 18500000 | 12959402 | 31459402 | Flat No. 109 First Floor Flat No. 103 First Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 89. | | 8.57 |
| 12 | Jai Agnani | Principal Amount 80,00,000 Interest Amount 7,56,000 Total Amount 87,56,000 % of vote share on the basis of Principal amount 3.72% | 0 | 0 | 0 | 0 | 8000000 | 5601995 | 13601995 | Flat No. 110 First Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 89. | | 3.71 |
| 13 | Vikash Aggarwal | Principal Amount 84,50,000 Interest Amount 80,73,000 Total Amount 1,65,23,000 % of vote share on the basis of Principal amount 24% p.a. | 84,50,000 | 1,17,87,750 | 0 | 20237750 | 8450000 | 37,64,417 | 12214417 | Flat No. 106 First Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 89. | | 3.33 |
| 14 | Sumit Gupta | - | 4,14,50,000 | 6,46,62,000 | 0 | 106112000 | 41450000 | 2,73,07,790 | 68757790 | Flat No. 402,403,406,407,409,410,411, 4th 3rd Floor, Khasara No. 83,84,85,88 and 89, Part 498/212, 10, Haizabad Road, Mahanagar, Lucknow | | 18.74 |
| 15 | Sunit Kumar Nigam | - | 75,00,000 | 80,94,658 | 18,76,130 | 17470788 | 7500000 | 36,91,096 | 11191096 | 4BHK, Flat No. 114, 1st Floor, 498/212, Mahanagar, Lucknow | | 3.05 |
| 16 | Punit Lakhwani | - | 42,40,413 | 1,14,78,169 | 17,25,000 | 17443582 | 4240413 | 30,38,903 | 7279316 | Flat No.311, 3rd Floor, Allayah Aftak Residency, 498/212, Mahanagar, Lucknow | | 1.98 |
| | Total (A) | | 144215113 | 210203585 | 3601130 | 358019828 | 205011725 | 117637948.3 | 322649673 | | | |
| B. Financial Creditor | | | | | | | | | | | | |
| 1 | Punjab National Bank (PNB) | 55294000 | | | | | 44300000 | 0 | 44300000 | | | 12.07 |
| | Total(B) | | | | | | 44300000 | | 44300000 | | | |

| | | | | | | | | | | | | |
|------------------|--|---|---------------------|---|---|------------------|------------------|---|------------------|---|--|---------------|
| | Sub Total (A+B) | | | | | | 249311725 | | 366949673 | | | 100.00 |
| C. Others | | | | | | | | | | | | |
| 1 | Sumit Virmani | - | 898342 | 0 | 0 | 898342 | 898342 | - | 898342 | | | |
| 2 | Anil Tayal | | 95400 | 0 | 0 | 95400 | 95400 | - | 95400 | | | |
| 3 | Ashok Kumar Juneja | - | 1,50,13,196 | 0 | 0 | 15013196 | 14954196 | - | 14954196 | - | | |
| 4 | Mantrah Insolvency Professionals Pvt Ltd | - | 7565517 | 0 | 0 | 7565517 | 7565517 | - | 7565517 | - | | |
| 5 | Sanjay Kumar Jha | - | 3,12,500 | 0 | 0 | 312500 | 312500 | - | 312500 | - | | |
| | Total (c) | | 2,38,84,955 | | | 23884955 | 23825955 | | 23825955 | | | |
| | Grand Total(A+B+C) | | 16,81,00,068 | | | 381904783 | 273137680 | | 390775628 | | | |

Notes

1. Sl. nos. 4,5,6,10,11,12 have not submitted their claims in Liquidation, hence their claim as admitted in CIRP has been taken here, whereas Sl. Nos 14, 15, 16 have submitted the claims under Liquidation only.
2. Interest @ 6% p.a has been taken, where in the agreement to sale it is specifically mentioned (Sl nos. 1,7,8,9,13)
3. Where there is RERA order, Interest @ 9.20 p.a (Sl no.16) /9.45 p.a. (Sl no.4,5,6,10,11,12) as the case may be has been calculated as per the order
4. Where there is no agreement or no RERA order, the interest @ 8% as per Regulation 16A has been taken for computation of interest (sl no. 2,3,14,15)
5. Interest in all cases is calculated from the date of total payment of Principal amount till date of commencement of Liquidation i.e, 25/07/2023
6. Interest calculated in all the cases is provisional subject to verification from the books of accounts of Corporate Debtor.
7. Punjab National Bank (PNB) has not submitted its updated claim in Liquidation. The Claim admitted in CIRP period has been taken in Liquidation.